



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEETOriginal Application No. 1109 of 2002Applicant(s) S.K. Patnaik Respondent(s) Union of IndiaAdvocate for Applicant(s) M/s S. Patnaik Advocate for Respondent(s) L. Misra**NOTES OF THE REGISTRY****ORDERS OF THE TRIBUNAL**LP.O/B.D. for Rs.50/- filed
For Registration pleaseA. Singh
So

19.6.12

The Applicant Advocate seeks
withdrawal of this OA vide
memo at FL 'A'.

Per Regn pl.

12/3/13

A. Singh
12.03.03'MEMO' for withdrawal of OA,
Per order pl.

12/10/13

Bench

REGISTERA. Singh
Dy. Registrar

O.A. No. 1 dated 13.3.03

Counsel for the applicant Mrs. S.
Patnaik, by filing a Memo, prays for
withdrawal of this O.A. Having heard
Mrs. Patnaik and Shri R.C. Rathi, learned
standing counsel for the Railways,
this O.A. is disposed of as
withdrawn. No costs.A. Singh
Vice-Chairman

Member (T)